

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4274
TO BE ANSWERED ON 28.03.2017

Emission by Thermal Power Plants

4274. SHRI NINONG ERING:
SHRI RAGHAV LAKHANPAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of power plants which have so far implemented the rules notified under Environment (Protection) Act, 1986 (29 of 1986) for thermal power plant emission standards on 7th December, 2015 for Particulate Matter SO₂ , NO₂ and water consumption;
- (b) whether the Government has taken steps to clean the areas adjoining the thermal power plants in the country during the last two years and the current year;
- (c) if so, the details thereof and the achievements made so far in this regard; and
- (d) whether the Government has received complaints in this regard and if so, the details thereof along with the action taken by the Government against the polluting plants?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a) The revised emission standards for Thermal Power Plants were notified with respect to Particulate Matter (PM), SO₂, NO_x, Mercury (Hg) and water consumption on 7th December, 2015 and shall come into force from 6th December, 2017. As assessment in respect of level of implementation is due only after these standards come into effect.

(b) & (c) In order to clean up the environment in areas adjoining the Thermal Power Plants, Government has taken a number of steps which *inter alia* include installation of Continuous Emission/Effluent Monitoring Systems (CEMS); notification of stricter emission norms for PM, SO₂, NO_x, Hg and water consumption; revised norms for Fly Ash utilization; Industry Specific Action Plans for Critically Polluted Areas where significant number of Thermal Power Plants are located and development of green belt in surrounding areas etc. Out of 162 Power Plants (Stand alone), 142 plants have installed CEMS. Among these, 102 have also initiated transmission of online emission/effluent data to Central Pollution Control Board (CPCB). 6 Plants have installed Flue Gas Desulphurisation (FGD) system for control of SO₂ emission as per the reports received.

(d) During last two years, 19 complaints have been received in CPCB and appropriate actions have been taken.
